

(2022) 05 MAN CK 0039
Manipur High Court (Imphal)
Case No: Writ Petition (C) No. 92 Of 2021

V.S. Chinaongam & 14
Ors

APPELLANT

Vs

State Of Manipur & 2
Ors

RESPONDENT

Date of Decision: May 20, 2022

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: D. Julius Riamei, Shyam Sharma, Ng. Jotindra Luwang

Judgement

Ahanthem Bimol Singh, J

Heard Mr. D. Julius Riamei, learned counsel appearing for the petitioners; Mr. Shyam Sharma, learned GA for respondent Nos. 1 & 2 and Mr. Ng.

Jotindra Luwang, learned counsel for respondent No. 3.

The learned GA submitted that he is yet to receive any instruction from the authorities and accordingly prayed for granting three weeksâ€™ further time.

Prayer is allowed.

List this case again on 09-06-2022.